

# High Court of Sikkim

Record of proceedings

## **I.A. No. 01 of 2023 in CRL.L.P/41/2023/(Filing No.)**

State of Sikkim

Petitioner

*VERSUS*

Pratiksha Rai and Another

Respondents

Date : **06-12-2023**

CORAM : **THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE  
THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE**

For Petitioner Mr. Yadev Sharma, Additional Public Prosecutor.  
Mr. Sujan Sunwar, Assistant Public Prosecutor.

For Respondents Mr. Sishir Mothay, Advocate.

### **ORDER**

Rai, J.

Learned Counsel Mr. Sishir Mothay, enters appearance on behalf of the Respondents and undertakes to file Vakalatnama during the course of the day.

Learned Additional Public Prosecutor verbally seeks time on grounds that Mr. S. K. Chettri, Learned Additional Public Prosecutor, who is conducting this matter is in bereavement and is unable to appear before this Court today.

Not opposed.

Considered and ordered accordingly.

In view of the intervening winter vacation, list thereafter.

**Judge**  
06-12-2023

**Judge**  
06-12-2023